facturing units in Gujarat are located in industrial estates at Valva, Vapi, Ankleshwar and Nandesari and are having effluent treatment plants. The units are monitored by the State Pollution Control Board under the provisions of the pollution control laws and legal action is initiated against the defaulters. There are no reports of destruction of fish caused by the effluents from units.

Written Answers

Zoological Survey of India

1367. SHRI RAM RATAN RAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what are the total grants being annually given to the Zoological Survey of India;
- (b) what is the total staff of the Zoological Survey of India and the total expenditure on their salaries and employments; and
- (c) what is the future plan and programme of Zoological Survey of India for the next three years?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The total annual grant given to the Zoological Survey of India in 1991-92 was Rs. 6,36,42,000/-

- (b) The total staff strength of the Zoological Survey of India is 1,195. The total expenditure on their salaries and emoluments in respect of 1991-92 was Rs. 40,55,900/-.
- (c) The Eighth Plan programmes of the Zoological Survey of India include the following activities:—
 - (1) Survey of an additional 30% of the area of the country.
 - (2) Completion of surveys and studies in the following faunistically nich eco-systems like the Himaiayas, the Islands of Andaman & Nicobar and Lakshadweep, the North-Eastern region, etc.
 - (3) Completion of status surveys of endangered species.
 - (4) Publication of another 24 volumes of the Fauna of India series.
 - (5) Computerisation of faunal data. 5—408RSS/93

(6) Operationalisation of the Marine Aquarium at Digha.

Guidelines/Rules on the Clearance of Environment Related Projects

1368. MISS SAROJ KHAPARDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has urged Government to devise a set of guidelines/Rules for speedy clearance of environment related projects;
- (b) if so, what are the details thereof; and
- (c) what is the reaction of Government in regard thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) Does not arise.

Grant for Enlarging Forest cover to U.F.

1369. CHAUDHARY HARMOHAN SINGH: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether Government have provided any grant to Uttar Pradesh for enlarging forest cover;
- (b) if so, what are the details of grant provided to U.P. during the last three years; and
- (c) what are the details of the area brought under forestation district-wise during the last three years ?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The details of funds provided to the State Government of Uttar Pradesh during the last three years by the Ministry of Environment and Forests under the Centrally Sponsored Schemes for afforestation/tree planting activities is as given below:

Year		Rs. in lakhs
1989-90		381.51
1990-91	-	554.08
1991-92		705.88